

Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No. 27/2007 in O.A. No. 593/2006

This, the 10th day of September, 2008.

Hon'ble Shri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

1. All India Station Master Association, N.E. Railway, Lucknow Division, Lucknow through its President Raj Narain Ojha.
2. Ahmad Hasan, son of late Mohd. Hasan, resident of Quarter No. T-258-B, Girija Colony, Badgaon, Distcrit- Gonda.

Applicant.

By Advocate: Sri D.Awasthi

Versus

1. Sukhvir Singh presently posted as General Manager, N.E. Railway, Gorakhpur.
2. Mrs. Ashma Singh presently posted as DRM, NE. Railway, Ashok Marg, Lucknow.

Respondents.

By Advocate: None

ORDER (ORAL)

By Hon'ble Shri M. Kanthaiah, Member (J)

Applicant counsel submits that he is not pressing the contempt petition as the order passed by the Hon'ble Tribunal has been complied with as such the CCP has become in fructuous. CCP is dismissed and notices are discharged.


(Dr. A.K. Mishra)
Member (A)

HLS/-


(M. Kanthaiah)
Member (J)

10-9-08